

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) (INSOLVENCY) NO.82 OF 2017

In the matter of:

J.K. Juate Mills Mazdoor Morcha

Appellant

Vs

Juggilal Kamapat Jute Mills Co Ltd

Respondents

For Appellant :Mr Krishnendu Dutta, Mr Divyank Tyagi, Ms Pallavi Srivastava, Advocates for appellant.

Mr. Abhijit Sinha, Mr. C.S. Chauhan, Mr. Saikat Sarkar, Advocates.

ORDER

15.07.2019- Learned counsel for the Respondents prays for and is allowed 10 days time to file additional affidavit giving details of development that has taken place after earlier orders passed by this Appellate Tribunal till date. Rejoinder, if any, may be filed within a week thereof.

2. Post the case for Admission (After Notice) on **8th August, 2019**.

(Justice S.J. Mukhopadhaya)
Chairperson

(Balvinder Singh)
Member (Technical)

(Kanthi Narahari)
Member (Technical)

Bm/su